## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION S. No. AJAY ANTARKAR ACS-FOX
Pefitsones MR. SHEELANG SHAH 2 1/6 MR. Decpak for Respondents
Deshpande ORDER

C.P. No. 67/397, 398/CLB/MB/2013

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 23rd January, 2017.

> **B.S.V. PRAKASH KUMAR** Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Low of

Dated: 07.12.2016